

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. MASHROOR ALAM KHAN

Criminal Appeal No(s). 984/2025

MOHAMMAD ABDULLAH AZAM KHAN

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

IA No. 203148/2023 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 83585/2023 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

Date : 27-10-2025 This matter was called on for hearing today.

For Appellant(s) : Mr. Lzafeer Ahmad B. F., AOR
Mr. Shubham Arun, Adv.

For Respondent(s) :
Ms. Ruchira Goel, AOR
Mr. Sharanya, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Sole Respondent has already filed reply.

Scanned/digitized copies of High Court as well as Trial Court records have been received.

Let the soft copies of the same be provided to Ld. Counsels for both the parties in light of Circular F.No.01/Judl./2025, dated 10.01.2025.

The matter be processed for listing before the Hon'ble Court, under the rules.

MASHROOR ALAM KHAN
Registrar

MG